

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1036 of 2020

In the matter of:

Sarda Argo Oils Ltd.

Through Its Director Jagdish Prasad Sarada

....Appellant

Vs.

Sakuma Exports Ltd.

....Respondent

Present:

Appellant: Mr. Tanu Priya Gupta, Advocate.

ORDER

(Through Virtual Mode)

04.12.2020: Ms. Tanu Priya Gupta, Advocate representing the Appellant submits that she is busy in marriage celebration and will not be able to address this Appellate Tribunal.

List the appeal on 16th December, 2020.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

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